

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 239**  
**67(ND)14**

**IN THE MATTER OF:**

**Daljit Singh Bawa & Ors** ... **Applicant/Petitioner**

**Versus**

**M/s Rising Star Constructions Co. Pvt. ... Respondent**  
**Ltd**

**Under Section: 397-398**

**Order delivered on 05.01.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENTS:**

Ms. Sonia Dube, Mr. S.Chakraborty, Ms. Surbhi Anan, for Respondent  
No. 6, Mr. Rahul Gupta, Advocate

**ORDER**

Renotify this case on 24.02.2021.

  
**(T.S. SINGH)**  
**COURT OFFICER**